

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 2 of 2015 &
IA Nos. 19, 20 & 96 of 2016**

Dated : 16th September, 2016

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

Vs.

Gujarat Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **29/09/2016.**

COURT MASTER